

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/201 8	For hearing	Sec 10 of I&B code	M/s Shan̄tha Projects Limited	S Peer Mohd Advocate	State Bank of India	Shri Deepak

ADVOCATE FOR PETITIONER/s: *B. Parameshwara Udpa R.P for*  
*M/s Shan̄tha Projects Ltd.*  
*B.R. GURURAJ* *Shan̄tha projects Ltd.*

ADVOCATE FOR RESPONDENT/s:

*Manjunath V.* *M. S. V.*  
*for S B 2*  
*mb: 8123404474*

**ORDER**

Heard Shri B. Parameshwara Udpa, learned Resolution Professional and Shri B.R.Gururaj, MD for Petitioner; *company,* Shri Manjunath.V, for Respondent. The learned Resolution Professional submits that the last date of submission of Resolution Plan is on 23.3.2019. We have given 180 days time initially which is going to lapse on 22.04.2019. Post the case on **28.03.2019.**

*Ashok*  
**MEMBER (T)**

*Rajeswara*  
**MEMBER (J)**

**Verified**

Shruthi S

*h*  
**Court Officer**